

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 105**  
**(IB)-2410(ND)2019**

**IN THE MATTER OF:**

Realiabale Finance CorpnPvt. Ltd. ... Applicant/Petitioner

Vs

Nature India Communique Limited ... Respondent

**Order under Section 7 of IBC.**

**Order delivered on 06.01.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Sanchita Bhardwaj PCS,  
For the Respondent :

**ORDER**

Order reserved.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**